

35

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

C.P. No. 223 of 1997 In

O.A. No. 297 of 1996

New Delhi this the 4th day of September, 1997.

HON'BLE DR. JOSE P. VERGHESE, VICE-CHAIRMAN
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

Ms. Neelam Narang
(Applicant in Manoj Kohli & Others),
W/o Shri Sudhir Narang,
R/o 10, Defence Enclave,
Vikas Marg,
Delhi-92.

.. Petitioner

By Advocate Shri Arun Bhardwaj.

Versus

1. Shri P.Y. Jayakrishnan,
Chief Secretary,
Government of NCT,
5, Sham Nath Marg,
Delhi-54.
2. Shri J.M. Quereshi
Secretary/Chairman,
U.P.S.C.,
Dholpur House,
Shahjahan Road,
New Delhi-11.

.. Respondents

By Advocates S/Shri R.V. Sinha and Surat Singh.

ORDER (ORAL)

Hon'ble DR. Jose P. Verghese, Vice-Chairman

The order complained is the one dated 2.4.1997 wherein certain directions were given by this Court in O.A. 297 of 1996 and other connected O.A.s. These O.A.s. pertained to certain ad hoc employees already in position at the time of filing of the O.A. and prayed that they may be permitted to take test/interview at the UPSC. The direction of the

court was to allow those who are already holding the post on ad hoc basis but shall not be replaced until regularly selected candidates come and join the post. With regard to those people who had appeared in the UPSC test, their cases may be determined with respect to the results of the test.

2. In respect of those persons, who appeared in the test, the UPSC was directed to declare their results and in case, they were successful, they would continue in the job with the benefit of their ad hoc service but those persons who did not appear or did not pass the test were to vacate the post as soon as the regular incumbent joins.

3. The petitioner was one of those unfortunate ones who was holding the post and had appeared in the test but could not become successful. In this view of the matter and in view of the statement made by the UPSC that her result has been declared and she could not make grade, the C.P. is disposed of. Notices are discharged.


(K. MUTHUKUMAR)
MEMBER (A)


(DR. JOSE P. VERGHESE)
VICE CHAIRMAN

Rakesh